

में होने वाली क्षतिपूर्ति होने के कारण और संसद की प्राक्कलन समिति की सिफारिशों के अनुसार, महादेवपुर बाट और बरारीबाट के बीच रेल विभाग द्वारा चालित बाट उतराई सेवा बन्द करने इसके बिहार की राज्य सरकार को सौंप देने का विचार है ।

(ख) चूंकि महादेवपुरबाट और बरारी-बाट के बीच, राज्य सरकार द्वारा लाइसेंस पर दी गई प्राइवेट बाट उतराई सेवा पहले ही मौजूद है, इसलिए रेल विभाग द्वारा चालित बाट उतराई सेवा बन्द कर देने से यात्रियों को कोई असुविधा नहीं होगी ।

Offshore Oil exploration in Ratnagiri

3932. SHRI BAPUSAHEB PARULEKAR: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether off-shore exploration in Ratnagiri area on West coast of Maharashtra State has yielded any promising result from the exploratory well;

(b) if so, whether any decision to continue further exploration in that area has been taken; and

(c) the number of wells proposed to be drilled and the prospects thereof ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):

(a) to (c). The results from the one off-shore exploratory well off Ratnagiri area have been inconclusive. The data from the geological and seismic surveys as also from the drilling of the well are being evaluated on which would depend further exploration in the area.

Labourers indulging into pilferages and thefts at Naini and Allahabad

3933. SHRI JAGDAMBI PRASAD YADAV: Will the Minister of RAILWAYS be pleased to state:

(a) the details of labourers detected indulging in pilferages/thefts in Goods Sheds at Naini, Allahabad and Parcel Office at Allahabad during the last three years;

(b) whether cases have been registered against such labourers under Railway property Unlawful Possession Act;

(c) whether such labourers found indulging in pilferage/theft cases were/are working under Cooperative Societies functioning at Naini and Allahabad; and

(d) if so, what action has been taken against the Societies for employing criminals ?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) No. of labourers detected indulging in pilferages/thefts during the last three years are as under:—

Naini Goods Shed	4
Allahabad Goods Shed	14
Allahabad Parcel Office	6
TOTAL	24

(b) Yes.

(c) They were working with the Societies but after they were found indulging in pilferages/thefts, they were removed from service and are no longer in service of the Cooperative Societies.

(d) Does not arise, since the labourers concerned were removed from service by the Societies after they were found indulging in pilferages/thefts.

Mathura refinery and its ancillary units.

3934. SHRI SATISH AGARWAL: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) when will the Mathura Oil Refinery complex start production and is it lagging behind the targetted schedule of its implementation, if so, what are the reasons;

(b) whether the Central Government or the State Governments of Rajasthan or Uttar Pradesh made many surveys/proposals to list the ancillary and downstream industrial units on the basis of this refinery, if so, what action is taken or proposed now, if not, is there any proposal for such a survey; and

(c) whether Government have decided that ancillaries to the refinery should be promoted in private sector, if so, what will be the share of Rajasthan which borders Mathura ?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA):
(a) As per the Schedule approved by the Government Mathura Refinery is to be mechanically completed by the end of 1979 and ready for commissioning by April, 1980. The implementation of the Project is keeping to the schedule and as on date the above target date of commissioning the Refinery appears quite feasible.

(b) Various agencies of the U.P. Government have been in touch with IOC Project authorities for setting up of ancillary and downstream industries based on Mathura Refinery. In view of the type and design of the Refinery, no ancillary industry can solely depend upon the needs of the Refinery. Accordingly, the setting up of an ancillary complex for the refinery was not found feasible. Mathura Refinery will produce petroleum products such as motor gas, kerosene, aviation turbine fuel, high speed diesel and furnace oil. The Refinery will also produce some residual products (low sulphur heavy stock/hot heavy stock which is already earmarked as feed stock for the fertilizer plants at Nangal, Bhatinda and Panipat. Two units for the manufacturing of Carb black based on a product called clarified oil have been proposed; one at Ghaziabad in the private sector and another under the U.P. Industrial Development Corporation. In case after the manufacture of motor gasoline and after meeting the requirement of fertilizer plants, existing or under construction, any surplus Naptha becomes available, the avenues of utilization of such surplus Naptha will be explored.

(c) Does not arise.

स्टेशनों पर बिकने वाली चाय की बरें

3935. श्री बटेश्वर हेमरम : क्या रेल मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि वाणिज्यिक प्रधिकारियों ने इलाहाबाद डिबिजन के रेलवे स्टेशनों पर बिकने वाली चाय की दो भिन्न दरें निश्चित की है;

(ख) क्या प्याले में चाय 30 पैसे एवं कुल्हड़ की चाय 25 पैसे में इलाहाबाद डिबिजन के स्टेशनों पर बिकता है जबकि

गाझियाबाद तथा अन्य स्टेशनों पर कुल्हड़ में 30 पैसे में चाय बिकती है; और

(ग) क्या सरकार का विचार सभी रेलवे स्टेशनों पर बिकने वाली चाय की दरों में कमी करने का है ?

रेल मंत्री (प्रो० मधु दंडवते) :
(क) जी हाँ।

(ख) जी हाँ। बेबी गर्ड चाय की मात्रा के अनुसार कीमत ली जाती है।

(ग) जी नहीं।

**Rail link between Orai and Phaphund
Via Jalaunariya**

3936. SHRI MADHAVRAO SCINDIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Late Shri Lal Bahadur Shastri the then Minister of Railways had assured the people of district Jalaun for linking Orai to Phaphund via Jalaun-Auriya in U.P. by constructing a new railway line;

(b) if so, what steps Government have taken in the matter;

(c) whether Government are aware that there is no other rail line which can cater to the need of this area; and

(d) if so, what steps Government propose to take to construct this line in view of its importance for movement of passengers and goods to the biggest two main Mandis of Jalaun and Auriya ?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b). Government are not aware of any assurance having been given by Late Shri Lal Bahadur Shastri regarding construction of railway line from Orai to Phaphund. However, a traffic survey for construction of a railway line from Orai to Jalaun was undertaken in 1957-58.

(c) and (d). Due to paucity of funds it will not be possible to consider construction of railway line between Orai and Phaphund at this stage.